

MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2025
HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT	Opening Balance			Institution during the month			Disposal Cases during the month			Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
High Court of Meghalaya	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
	792	267	1059	63	31	94	125	25	150	730	273	1003	-7.83%	2.25%	-5.30%	3	0	3	62	3	65

3(a)	Whether any Statewide/Regional Conference held during the month.	.
3(b)	Number of Officers who participated in the said conference	.
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	.
4	What is the progress made on those targets district-wise	.